

The financial assistance that may become payable to the State Government for the medical colleges during 1964-65 has not yet been finalised.

Balanced Diet

2257. **Shrimati Ramdulari Sinha:** Will the Minister of Health be pleased to state:

(a) whether any chart has been prepared for balanced diet on the basis of locally available food-stuffs of each State; and

(b) if so, the details thereof and the steps so far taken to popularise them?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). No chart for balanced diet on the basis of locally available food-stuffs of each State has been prepared but the Indian Council of Medical Research are publishing a Diet-atlas of India, which is in the press at present.

The Nutrition Research Laboratories Hyderabad have, issued the following pamphlets setting out balanced diets for the vulnerable segments of the population:—

1. Nutritive Value of Indian Foods and the Planning of Satisfactory Diets—ICMR Spl. Report Series No. 42.
2. Nutrition for Mother and Child—ICMR Special Report Series No. 41-1962.
3. Menus for Low Cost Balanced diets and school lunch programmes;

(a) suitable for South India.

(b) suitable for North India.

The Nutrition Department of the Government of Maharashtra have also published brochures and pamphlets suggesting balance diets for different age groups.

In the training and other courses conducted by the Nutrition Research

Laboratories, Hyderabad, the All-India Institute of Hygiene and Public Health, Calcutta, the Ministry of Food and Agriculture (Department of Food) and the Indian Dietetic Association, emphasis is laid on the popularisation of the balanced diets.

12.08 hrs.

INTRODUCTION OF MINISTER

(SHRI TYAGI)

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Mr. Speaker, Sir, may I present to you an old colleague of ours in a somewhat different capacity? I am referring to Shri Mahavir Tyagi, who is well-known here and who this morning took his oath as Minister of Rehabilitation.

Shri S. M. Banerjee (Kanpur): I have one request to make to the Minister. When Shri Tyagi was Minister, he dismissed me from service. Let him not do the same thing to anybody else now.

Shri Hari Vishnu Kamath (Hoshangabad): While he has been promoted in rank, he has been demoted from the first bench to the second bench now!

Mr. Speaker: I am very happy to have Mr. Tyagi in a different capacity as has been said by the Prime Minister. The House has welcomed him and I join with the other Members of the House in welcoming him.

12.10 hrs.

PAPERS LAID ON THE TABLE

REPORT OF COMMITTEE ON UTILISATION OF EXTERNAL ASSISTANCE

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on

the Table a copy of Report of the Committee on Utilisation of External Assistance together with a statement containing Government's decisions on the recommendations of the Committee. [Placed in Library. See No. LT-2728/64].

MONOPOLIES COMMISSION

Shri T. T. Krishnamachari: I beg to lay on the Table a copy of the Government Notification dated 16th April, 1964 regarding the appointment of Monopolies Commission. [Placed in Library. See No. LT-2729/64].

ANNUAL REPORT OF DVC

The Minister of Irrigation and Power (Dr. K. L. Rao): I beg to lay on the Table a copy of Annual Report of the Damodar Valley Corporation and Audit Report for the year 1962-63 under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. LT-2730/64].

ANNUAL ACCOUNTS & AUDIT REPORT OF ALL INDIA INSTITUTE OF MEDICAL SCIENCES

The Minister of Health (Dr. Sushila Nayar): I beg to lay on the Table a copy of Annual Accounts of the All India Institute of Medical Sciences, New Delhi, for the year 1962-63 along with the Audit Report thereon, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No. LT-2731/64].

NOTIFICATIONS UNDER CUSTOMS ACT AND CENTRAL EXCISE AND SALT ACT

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): I beg to lay on the Table—
(1) a copy each of the following

Notification under section 159 of the Customs Act, 1962:—

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|-------|------------|--------------|-----|
| (i) | G.S.R. 528 | dated the | 4th |
| | | April, 1964. | |
| (ii) | G.S.R. 529 | dated the | 4th |
| | | April, 1964. | |
| (iii) | G.S.R. 530 | dated the | 4th |
| | | April, 1964. | |
| (iv) | G.S.R. 531 | dated the | 4th |
| | | April, 1964. | |
| (v) | G.S.R. 532 | dated the | 4th |
| | | April, 1964. | |
| (vi) | G.S.R. 533 | dated the | 4th |
| | | April, 1964. | |

[Placed in Library. See No. LT-2732/64].

(2) a copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960:—

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|-------|------------|--------------|-----|
| (i) | G.S.R. 534 | dated the | 4th |
| | | April, 1964. | |
| (ii) | G.S.R. 535 | dated the | 4th |
| | | April, 1964. | |
| (iii) | G.S.R. 536 | dated the | 4th |
| | | April, 1964. | |
| (iv) | G.S.R. 537 | dated the | 4th |
| | | April, 1964. | |
| (v) | G.S.R. 538 | dated the | 4th |
| | | April, 1964. | |
| (vi) | G.S.R. 539 | dated the | 4th |
| | | April, 1964. | |

[Placed in Library. See No. LT-2733/64].

12.12 hrs.

*DEMANDS FOR GRANTS—contd. MINISTRY OF FINANCE

Mr. Speaker: The House will now take up discussion and voting on the Demands for Grants under the control of the Ministry of Finance.

*Moved with the recommendation of the President.